

- (ii) the creditors of the debtor shall not initiate any legal action or proceedings in respect of any debt.

The Petitioner has proposed the name of the Insolvency Professional to act as the Resolution Professional and the written consent to act as a Resolution Professional is also filed along with the Company Petition. Hence, Shri. Dommeti Surya Rama Krishna Saibaba, having Registration No. IBBI/IPA-003/IP-N000165/2018-2019/12106, is hereby appointed as Resolution Professional. The Resolution Professional is directed to file his report as per Section 99 of the Code within 10 days from the date of his appointment. He is further directed to serve the copy of his report to the Petitioner as well as the Personal Guarantor.

The Petitioner is directed to communicate this order to the Resolution Professional appointed.

List the matter on 23.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)